

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/95/2016

NAME OF THE PETITIONER(S) : Manoj Thomas & 2 others

NAME OF THE RESPONDENT(S) : Wimrock Granites Private Limited & 5 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. PREETHI. S. ARASU
for
RAJAGOPAL & RAGHUNATHAN
Advocates.

Counsel for
Petitioners

(Signature of Preethi S. Arasu)

ORDER

Counsel for petitioner present. Counsel for respondent called but absent. No representation. Counsel for petitioner submitted that settlement talks between the parties are going on and prayed some time to report on the same. Time extended at request. Put up on **03.01.2017 at 10.30 A.M.**

(Signature of Ch. Md. Sharief Tariq)
(Ch. Md. Sharief Tariq)
Member (Judicial)

(Signature of K. Anantha Padmanabha Swamy)
(K. Anantha Padmanabha Swamy)
Member (Judicial)